

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1552(H)**  
**TO BE ANSWERED ON 05<sup>th</sup> MARCH,2018**

**ASIDE SCHEME**

1552(H). SHRI NAND KUMAR SINGH CHOUHAN:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री )  
be pleased to state:

- (a) whether the ASIDE scheme has been stopped by the Government;
- (b) if so, the details of the Central assistance to be provided to the under construction projects out of the projects sanctioned under the said scheme in the country including Madhya Pradesh, Statewise; and
- (c) the time by which the said amount is likely to be sanctioned, State-wise?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI C. R. CHAUDHARY)

(a): Yes, Madam.

(b): The Assistance to States for Development of Export Infrastructure and Allied Activities (ASIDE) Scheme was delinked from the Central support w.e.f. BE 2015-16 as Union tax devolution to States was enhanced from 32% to 42% as per the recommendations of 14th Finance Commission. Consequently, all the State Govts. including Madhya Pradesh were requested to complete their ongoing projects by allocating funds from their enhanced devolution of union taxes to the States.

(c): Does not arise in view of above.

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